

Annexure

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Shri Balaji Betel Nuts Private Ltd.; Date of commencement of liquidation: 11.09.2020; List of stakeholders as on:23.11.2020

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs				0				NA	
2	Liquidation costs incurred till date				0				NA	
3	Secured financial creditors	0	0	0	0				1	
4	Unsecured financial creditors	2	146715082	2	146715082	0	0	0	2	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	3	
6	Operational creditors (Employees)	2	272857	2	272857	0	0	0	4	
7	Operational creditors (Government Dues)	1	128917827	1	23781	0	128894046	0	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	24399071	4	23224071	0	1175000	0	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	7	
Total		9	300304837	9	170235791	0	130069046			

Annexure-1

Name of the corporate debtor: Shri Balaji Betel Nuts Private Ltd.; Date of commencement of liquidation: 11.09.2020.; List of stakeholders as on: 23.11.2020

List of secured financial creditors: Nil

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					

Annexure-2

Name of the corporate debtor: Shri Balaji Betel Nuts Private Ltd.; Date of commencement of liquidation: 11.09.2020.; List of stakeholders as on: 23.11.2020

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Mr. Manoj Agarwal	ABBPA2306H	04.02.2020	5300000	5300000	Loan	0.00	100%	0.00	0.00	0.00	0.00	Related Party
2.	Mr. Manoj Kumar Agarwal	9795 4372 6282	25.02.2020	141415082	141415082	Loan	0.00	100%	0.00	0.00	0.00	0.00	Related Party

Annexure-3

Name of the corporate debtor: Shri Balaji Betel Nuts Private Ltd.; Date of commencement of liquidation: 11.09.2020.; List of stakeholders as on: 23.11.2020

List of operational creditors (Workmen): Nil

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted						

Annexure-4

Name of the corporate debtor: Shri Balaji Betel Nuts Private Ltd.; Date of commencement of liquidation: 11.09.2020.; List of stakeholders as on: 23.11.2020

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted						
1.		Manoj Kumar Agarwal	9795 4372 6382	02.03.2020	190851	190851	0.00	Remuneration	100	0.00	0.00	0.00	0.00	0.00	Ex Director
2.		Ritesh Kumar Srivastav	BXKPS9214C	29,01,2020	82006	82006	0.00	Remuneration	100	0.00	0.00	0.00	0.00	0.00	Director

Annexure-5

Name of the corporate debtor: Shri Balaji Betel Nuts Private Ltd.; Date of commencement of liquidation: 11.09.2020; List of stakeholders as on: 23.11.2020

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1.	Excise & Taxation Deptt.	Haryana		14.02.2020	128917827	23781	VAT demand	0.00		0.02	0.00	8903094	128894046		Under appeal

Annexure-6

Name of the corporate debtor: Shri Balaji Betel Nuts Private Ltd.; Date of commencement of liquidation: 11.09.2020.; List of stakeholders as on: 23.11.2020

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1.	Hagappa Trading Company	AKYPP1087G	28.01.2020	13137429	13137429	Sundry Creditor	0.00	0.00	0.00	100%	0.00	0.00	0.00	0.00	Applicant U/s 9
2.	Shri Ghata Mehndipur	ADGFS1437A	29.01.2020	10037642	10037642	Sundry Creditor	0.00	0.00	0.00	100%	0.00	0.00	0.00	0.00	

	Balaji Betelnut LLP														
3.	Surjan Singh Shekhawat	AWAPS6763J	30.01.2020	1200000	25000	Legal Services	0.00	0.00	0	2%	0.00	0.00	1175000	0.00	
4.	Deepak Jain	ACBPJ9075F	24.01.2020	24000	24000	Accounti ng Services	0.00	0	0	100%	0	0	0	0	

Annexure-7

Name of the corporate debtor: Shri Balaji Betel Nuts Private Ltd.; Date of commencement of liquidation: 11.09.2020; List of stakeholders as on: 23.11.2020

List of other stakeholders, if any (other than financial creditors and operational creditors) : Nil

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholder (preference shareholders / equity shareholders / partners / others)	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted